

COMMITTEE ON ABSENCE OF MEMBERS FROM THE
SITTINGS OF THE HOUSE

(Eleventh Lok Sabha)

THIRD REPORT

(Presented on 15.5.1997)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Third Report.

2. The Committee held a sitting on the 14th May, 1997.

3. The Committee considered applications for leave of absence from two members. The details of these applications and recommendations of the Committee are given in the Appendix.

NEW DELHI;

14 May, 1997

Vaisakha 24, 1919 (Saka)

A. G. S. RAMBABU,

Chairman,

*Committee on Absence of Members
from the Sittings of the House.*

APPENDIX

(Vide para 3 of the Report)

S. No.	Name of Member who had applied for leave of absence	Period for which applied	for leave	Reasons for leave	Period for which leave of absence recommended by Committee
1	2	3	4		5
1.	Shri Pradeep Jaiswal	20.02.97 to 06.03.97		Zila Prishad Election in Constituency	20.02.97 to 06.03.97 =15 days
*2.	Shri Mohammad Shahabuddin	20.02.97 to 21.03.97 21.04.97 and 22.04.97 and 30.04.97 to 16.05.97		Was under detention	20.02.97 to 21.03.97 =30 days 21.04.97 and 22.04.97 =02 days and 30.04.97 to 16.05.97 =17 days Total = 49 days